

SPECIAL BENCH

ITEM NO.133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No.16/ALD/2023 IN CA (CAA) No.09/ALD/2023
(Second Motion)

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SATVIK POLYCHEM PVT. LTD.
UNDER SECTION	230/ 232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. N. Gurumurthy, FCA with *: For the Petitioner*
Ms. Aisha Amin, Adv.

Sh. Krishna Dev Vyas, Adv. *: For the ROC*

Sh. Gaurav Mahajan, Proxy for *: For the I.T. Deptt.*
Sh. Niraj Kumar Singh, Adv.

Sh. Ajit Kumar Singh, AOL *: For the O.L. Alld.*

ORDER

- 1.** In this case, the reports on behalf of the ROC, RD and OL have already been filed, which are on record.
- 2.** Ld. Counsel representing the Income Tax Department seeks and is granted two weeks time to file its report by serving an advance copy to the other side. It is made clear that this would be the last opportunity granted to the Income Tax Department for filing its report.
- 3.** Let the matter be adjourned for further hearing before the Regular Bench on 22nd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*